NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Tuesday**, 8th **July**, 2025:

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The Division Bench comprising of the Hon'ble Shri Justice Ravindra V. Ghuge and the Hon'ble Shri Justice Ashwin D. Bhobe will sit in Court Room No. 13 at 10.45 a.m. and will take up the following matter, as per the board to be notified separately.

ORIGINAL SIDE

Interim Application (L) No. 16984 of 2025 IN Appeal (L) No. 9967 of 2025

> Yogesh Prakash Kela Vs. Umesh Prakash Kela

Dated this the 7th day of July 2025.

By Order,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/-(P. P. Bhaidkar) I/c Prothonotary & Sr. Master, High Court, O.S. Bombay